

FAO No. 853 of 2003

Vikki alias Rajbir..... Appellants

V/s

Gulzar Singh and ors.

---Respondents.

Respondent No. 2:

**M/s A.K Enterprises ,D-916 New Friends Colony
New Delhi through Sanjay Sahni (owner of pei
Astra Car Mp/ DL-3-CJ-4791)**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **28/05/2024(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 19th

April, 2024.

Superintendent (Judl.),
For Registrar (Judicial)

